

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) to (c). A statement giving the required information is laid down on the Table of the House. [See Appendix IV, annexure No. 3]

Shri Nanadas: According to the statement, we requested for 75 experts. Negotiations have been completed in respect of 20 cases and negotiations are pending in respect of 55 cases. Out of this number, 20 experts have been received. From which countries do they come and where are they working now?

Shri B. R. Bhagat: I am afraid I cannot give that information; I have not got that information.

Shri Nanadas: We requested for training facilities for 455 and received only for 270. Out of these 270, how many have completed their training, and where are they working now?

Shri B. R. Bhagat: I am sorry, I have not got that information also.

Shri Nanadas: According to the statement of Mr. Wilson, Director of the Bureau, the bureau is in a position to meet all the demands for training facilities. Have the Government of India taken this opportunity to press for our demand for training facilities.

Shri B. R. Bhagat: All the negotiations for training and experts are done on a bilateral basis and I think the Government of India have safeguarded their interests and have got a proper response.

STRIKE OF CIVILIAN EMPLOYEES OF DEFENCE SERVICES

*639. **Shri Raghavaiah:** (a) Will the Minister of Defence be pleased to state whether it is a fact that representations have been made to the Government of India that the Defence Services should be declared as Public Utility Services?

(b) Have the officials of the Ministry of Labour been making all efforts to settle this dispute with the Ministry of Defence, and if so, what has been done?

The Deputy Minister of Defence (Sardar Majithia): (a) No, Sir.

(b) It is not known what the hon. Member means by "this dispute". If he means disputes in general, these are settled directly by the Defence Ministry with the representatives of labour.

Shri Raghavaiah: A question has been deleted by the officer in charge of printing.

Mr. Speaker: I might mention there is no printing mistake. Whatever does

not appear here is disallowed by the Chair.

Shri Raghavaiah: In that case, I may inform the hon. Minister for Defence that this dispute refers to the Poona Civil employees of Defence Services.

Mr. Speaker: Civil employees of Poona Ordnance Depot? In respect of that, he has answered some questions. He may refer to the records.

Sardar Majithia: Question No. 231 was answered on the floor of the House.

FOREIGN EDUCATIONAL EXPERTS

*640. **Shri K. S. Rao:** Will the Minister of Education be pleased to lay on the Table of the House a statement showing the number of foreign educational experts who have visited India in the last one year, giving their nationality, their qualifications, the purpose of their visit to India, the agency through which they came, the expenditure incurred by the Government of India on their behalf and a report of their work in India?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 4.]

Shri K. S. Rao: May I know how many foreign countries invited Indian educational experts, and if so, how many have gone?

Shri K. D. Malaviya: Most of these scholarships are arranged on a mutual basis.

Shri K. K. Basu: May we know whether Government of India have any say in the selection of these personnel?

Shri K. D. Malaviya: Yes, Sir.

Sardar Hukam Singh: Have the Government considered the advisability of inviting a team of experts to present a report as to the utility of so many experts already working?

Mr. Speaker: We will go to the next question.

FOREIGN STUDENTS STUDYING IN INDIA

*641. **Shri K. S. Rao:** Will the Minister of Education be pleased to lay on the Table of the House a statement of the number of foreign students who are at present studying in India, their nationalities, the centres where they are studying now and the subjects of their specialisation, the agency through which they came to India, and any